

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 1497/2024 in C.P. (IB)/2318(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

**NAME OF THE PARTIES:- Mr. Harshad Deshpande Vs. Mr.
Mukesh Agrawal
IN THE MATTER OF
RQS Engineering Pvt. Ltd.
V/s
Thermo Products Pvt. Ltd**

**Section: Rule 11 of NCLT, 2016 U/s 9 of Insolvency and Bankruptcy
Code, 2016**

ORDER

IA 1497 of 2024:- Counsel, Pranav Shah appeared for the Applicant
through VC. List this matter on **10.05.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)